

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 306
Intervention P-7/2024
In
IB-654/PB/2023

IN THE MATTER OF:

Indian Bank Petitioner/Applicant
Vs.
Ms. Anjanee Kumar Lakhotia Respondent

Order under Section 95(1) of the Insolvency and Bankruptcy Code, 2016

Order delivered on 24.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Mr. Amod K. Dalela, Ms. Kanishka Prasad Advs.
For Respondent : Ms. Anusuiya Salwan, Ms. Sonika Singh Advs.
For the RP : Mr. Roshan Lal Jain (RP), Mr. Sumag Sinha Adv.

ORDER

Intervention P-7/2024

The written submissions filed by the Respondent No. 1 are on record.

Order **reserved**.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)